

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP No. 35/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shri Prakash Jayaswal -Vs- Rajat Buildcon India Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Anand Shankar Jha, Adv.
Mr. Meenakshi Devgan, Adv.
Mr. Abhilekh Tiwari, Adv.

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv. } R2
Ms. S. Pholgu, Adv. }
Mr. Abhijeet Agarwal, Adv. }
Mr. Jaish Joshi, Adv. }
Mr. Subham Agrawal, Adv. }
Ms. Jagruti Sahoo, Adv. }
Mr. Sachin Mintri, Adv. } R3, 4 & 10
Mr. Vikash Kumar, Adv. }

ORDER

Both sides counsel present. Respondent counsel is directed to file reply and on receipt of reply petitioner counsel may file rejoinder, if any. List the matter on 12.06.2024.

Sq

Kaushalendra Kumar Singh
Member (Technical)

Sq

P. Mohan Raj
Member (Judicial)